

ASSAM ACT XXXV OF 1954

THE ASSAM DEPUTY SPEAKER'S SALARY (AMENDMENT)
ACT, 1954

(Passed by the Assembly)

**(Received the assent of the Governor of Assam on the
29th November 1954)**[Published in the *Assam Gazette*, dated the 1st December 1954]*An
Act**to amend the Assam Deputy Speaker's Salary Act, 1948.***Preamble.**—WHEREAS it is expedient to amend the Assam Deputy Speaker's Salary Act, 1948 (Assam Act VIII of 1948) hereinafter called the Principal Act in the manner hereinafter appearing ;

It is hereby enacted in the Fifth Year of the Republic of India as follows :—

1. Short title, extent and commencement.—(1) This Act may be called the Assam Deputy Speaker's Salary (Amendment) Act, 1954.

(2) It shall extend to the whole of Assam.

(3) It shall come into force at once.

2. Amendment of section 3 of Assam Act VIII of 1948.—In clause (a) of Section 3 of the Principal Act the words "practise any profession or" shall be omitted.

ASSAM ACT XXXVI OF 1954

THE ASSAM LOCAL SELF-GOVERNMENT (SECOND
AMENDMENT) ACT, 1954

(Passed by the Assembly)

**(Received the assent of the Governor of Assam on the 2nd
December 1954)**[Published in the *Assam Gazette*, dated the 8th December 1954.]*An**Act**to further amend the Assam Local Self-Government Act, 1953***Preamble.**—WHEREAS it is expedient to further amend the Assam Local Self-Government Act, 1953 (Assam Act XXV of 1953), hereinafter referred to as the Principal Act, in the manner hereinafter appearing ;

It is hereby enacted in the Fifth Year of the Republic of India as follows :—

1. Short title, extent and commencement.—(1) This Act may be called the Assam Local Self-Government (Second Amendment) Act, 1954.